GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 5340 TO BE ANSWERED ON 03RD APRIL, 2025

FOOD PROCESSING INDUSTRIES IN MAHARASHTRA

5340. SMT. SMITA UDAY WAGH:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the key schemes currently being implemented by the food processing industries department in Maharashtra particularly in Jalgaon to support farmers and agroprocessing businesses;
- (b) the manner in which the Pradhan Mantri Kisan Sampada Yojana (PMKSY) and other Central schemes have benefitted the food processing units in Jalgaon along with the measures are being taken to ensure maximum utilization of these schemes;
- (c) the steps being taken to establish food parks, cold storage facilities and agro-processing clusters in Jalgaon to enhance value addition and reduce post-harvest losses;
- (d) whether there are any upcoming initiatives or special incentives planned by the Government to promote food processing startups, MSMEs and Farmer-Producer Organizations (FPOs) in Jalgaon, if so, the details thereof; and
- (e) the financial and technical support available for entrepreneurs and cooperative societies in Jalgaon to set up modern food processing units and the manner in which they can get easy access to these benefits?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a): Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector "Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme", Central Sector "Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)" and Centrally sponsored "PM Formalization of Micro Food Processing Enterprises (PMFME)" Scheme across the country including Jalgaon of Maharashtra. Ministry provides financial assistance in the form of grants-in-aid/ subsidy to entrepreneurs including farmers & agro processing businesses for setting up such industries across the country. These schemes are not region specific but demand driven.

(b): MoFPI extends financial support to prospective entrepreneurs for setting up of different kinds of food processing industries, as per respective scheme guidelines through its Central Sector PMKSY Scheme, PLISFPI Scheme and Centrally sponsored PMFME scheme across the country including Jalgaon district of Maharashtra.

These schemes aim towards creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, which includes storage, transportation, enhancing product quality and safety standards etc., thereby help in providing better returns to farmers and creating huge employment opportunities, reducing wastage of agricultural produce and increasing the processing level.

So far, till 28th February, 2025, MoFPI has sanctioned 189 food processing projects under corresponding component schemes of PMKSY in Maharashtra, out of these 4 projects are located in Jalgaon district.

A total of 22,167 micro food processing enterprises have been approved for assistance under PMFME scheme in Maharashtra, till 28th February, 2025, out of which 935 micro food processing enterprises located in Jalgaon district.

So far, 40 food processing companies have been approved for assistance under various categories of the PLISFPI scheme in Maharashtra, till 28th February, 2025, out of 1 project located in Jalgaon district.

MoFPI has been organizing, co-sponsoring, participating in seminars, workshops, fairs and exhibitions for food processing sector to encourage investment and to create awareness of the schemes being implemented by the Ministry.

(c): MoFPI incentivizes setting up of Mega Food Parks, Agro Processing Clusters and Integrated Cold Chain and Value Addition Infrastructure through credit linked financial assistance (capital subsidy) in the form of grants-in-aid under relevant component schemes of Central Sector Umbrella scheme "Pradhan Mantri Kisan SAMPADA Yojana", wherein Food Processing units are eligible for subsidy @ 35% of eligible project cost in general areas and @50% of eligible project cost for Scheduled Caste/ Schedule Tribe promotors, Farmer Producer Organizations (FPOs) and SHGs subject to maximum of Rs. 10.00 crore per project. These component schemes help in reduction of post-harvest losses and promote value addition of food products in the country including Jalgaon district of Maharashtra.

(d) & (e): In order to promote food processing industries, MoFPI extends financial support to prospective entrepreneurs including related startups, Cooperatives & Farmer Producer Organizations (FPOs) for setting up of different kinds of food processing industries, as per respective scheme guidelines across the country including Jalgaon district of Maharashtra. Entrepreneurs in the Micro, Small & Medium Enterprises (MSME) sector will also be incentivized under the schemes of MoFPI. The details of incentives available under these schemes are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 5340 FOR ANSWER ON 03RD APRIL, 2025 REGARDING "FOOD PROCESSING INDUSTRIES IN MAHARASHTRA"

S. No.	Component Scheme	Scheme Benefits (Grant-in- aid) for projects in General Area	
1.	Integrated Cold Chain and Value Addition Infrastructure	Grant-in-aid @ 35% of eligible project cost [subject to maximum of Rs.10 crores per project]	Grant-in-aid @ 50% of eligible project cost [subject
2.	Creation/ Expansion of Food Processing & Preservation Capacities	Grants-in-Aid @35% of eligible project cost [subject to maximum of Rs. 5 crores per project]	
3.	InfrastructureforAgro-ProcessingClusters	Grants-in-aid @35% of eligible project cost in General Area [subject to maximum of Rs. 10 crores per project]	eligible project [subject to
4.	Operation Greens	Grants-in-Aid @35% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.	 @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants- in-aid would be ₹15 crore per project; and for
5.	Food Safety and Quality Assurance - Food Testing Laboratories	100% grants-in-aid for Govt. organizationsFor Private organizations/ entities: grant-in-aid of @ 50% of the eligible cost	For Private organizations/ entities: grant-in-aid of @ 70% of the eligible cost

Incentives available under Pradhan Mantri Kisan Samapada Yojana (PMKSY)

6.	Human Resource &	For Government Organizations	For Government
	Institutions- Research	- Grants @ 100% of equipment	Organizations - Grants @
	& Development	cost, consumables,	100% of equipment cost,
		For private organizations	consumables
		/universities/institutions, grant	For Private Organizations
		@ 50 % of equipment cost.	/Universities/ Institutions,
			Grants @ 70% of equipment
			cost.

Assistance available under PLISFPI scheme

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

<u>The details of assistance available to Micro Food Processing Enterprises under PMFME</u> <u>Scheme</u>

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.
